

HARYANA VIDHAN SABHA

XI SESSION

BULLETIN NO. 6

Monday the 16th February, 2009

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Monday the 16th February, 2009 from 2.00 P.M. to 6.31 P.M.).

I QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	10	02	--	40

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Un-starred: Nil.

II WELCOME TO THE STUDENTS OF GOVERNMENT COLLEGE SECTOR-2 PANCHKULA.

The Power Minister, with the permission of the Speaker, welcomed the students of Government College, Sector-2 Panchkula who were sitting in the visitors' gallery to witness the proceedings of the House.

III INTIMATION REGARDING ABSENCE

(i) The Speaker informed the House that he had received a letter dated 16th February, 2009 from Smt. Kartar Devi, Health Minister in which she has stated that she will not be able to attend the Session of Haryana Vidhan Sabha as the PGI Doctors have advised her complete rest for a few days.

(ii) The Speaker informed the House that he had received a letter dated 16th February, 2009 from Shri Anil Thakkar, Parliamentary Secretary, Revenue in which he has stated that due to marriage of his relative he would not be able to attend the Session of Haryana Vidhan Sabha on 16th February, 2009.

IV PAPERS LAID ON THE TABLE OF THE HOUSE.

By the Power Minister (from Sr. No. 1 to 2 laid)

- 1 The Haryana Private Universities (Amendment) Ordinance, 2008 (Haryana Ordinance No. 3 of 2009).
- 2 The Haryana Private Universities (Amendment) Ordinance, 2009 (Haryana Ordinance No. 4 of 2009).

V PRESENTATION OF REPORT OF THE ASSEMBLY COMMITTEE.

The Chairperson (Smt. Geeta Bhukkal) of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes presented the Thirty Second

Report of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2008-2009.

VI STATEMENT MADE BY THE MINISTER REGARDING NEW EXCISE POLICY.

The Finance Minister, with the permission of the Speaker, made a statement regarding new excise policy.

VII BUDGET FOR THE YEAR 2009-2010.

General discussion on the Budget Estimates for the year 2009-2010.

Dr. Sita Ram and Shri Iswar Singh Palaka, Members from the Indian National Lok Dal, spoke for 58 and 14 minutes respectively.

Shri K. L. Sharma and Smt. Sumita Singh, Members from the Treasury Benches, spoke for 36 and 16 minutes respectively.

Dr. Krishna Pandit, Parliamentary Secretary, spoke for 13 minutes.

Shri Arjan Singh, a Member from the Bahujan Samaj Party, spoke for 26 minutes.

Shri Tejender Pal Singh Mann, an Independent Member, spoke for 18 minutes.

VIII ANNOUNCEMENT BY THE CHIEF MINISTER.

During the course of general discussion on the Budget, the Chief Minister, with the permission of the Speaker, made an announcement for giving more financial powers to the Panchayati Raj Institutions.

IX EXTENSION OF SITTING.

The Speaker, with the sense of the House, extended the time of the sitting at 6.29 P.M. for 5 minutes.

Shri Shadi Lal Batra and I.G. Sher Singh, members from the Panel of Chairpersons occupied the Chair from 3.25 P.M. to 4.12 P.M. and 5.05 P.M. to 6.09 P.M. respectively.

The Sabha then adjourned till 9.30 A.M. on Tuesday, the 17th February, 2009.

CHANDIGARH
The 16th February, 2009.

SUMIT KUMAR
SECRETARY.